IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

(IB)-380(PB)/2017

IN THE MATTER OF:

Uniworld Telecom Ltd.

.... APPLICANT / PETITIONER

Vs

Autopal Industires Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code 2016

Order delivered on 09.10.2017

Coram:

CHIEF JUSTICE M. M. KUMAR Hon'ble President

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT

ORDER

Learned Counsel has not complied with the last order and wish to file the affidavit today itself in the Registry. List again thereafter.

List on 11th October 2017.

CHIEF JUSTICE M. M. KUMAR PRESIDENT

> (DEEPÅ KRISHAN) MEMBER (TECHNICAL)